THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI SUDARSHAN BHAGAT): (a) and (b) Inclusion in and exclusion from Orders specifying Scheduled Castes and Scheduled Tribes, is an ongoing process under article 342 of the constitution of India.

- (c) Yes sir.
- (d) and (e) The Government of India on 15.6.1999 (further amended on 25.6.2002) has laid down the modalities for deciding the claims for inclusion in, exclusion from and other modifications in Orders specifying Scheduled Castes and Scheduled Tribes lists. As per the modalities, only those proposals which have been recommended and justified by the concerned State Government/UT Administration and concurred with by Registrar General of India (RGI) and National Commission for Scheduled Tribes (NCST) are to be considered and legislation amended.

All action for inclusion or exclusion of communities in the list of Scheduled Tribes is taken as per these approved modalities.

Protection of small tribes

- †1742. SHRI RAKESH SINHA: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) the number of tribes whose population is less than two thousand and the States they belong to;
 - (b) the measures being taken for the protection of these tribes; and
- (c) whether Government proposes to constitute a commission/committee for their protection?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) As per Census 2011, the State/UT-wise Scheduled Tribes whose population is less than two thousand is given in Statement (*See* below).

(b) For the protection and safety of tribal communities in the entire country including the North East, Government of India has legislated various Acts, like Protection of Civil Rights Act, 1955 (22 of 1955) and the Scheduled Castes and the Tribes (Prevention of Atrocities) Act, 1989 (33 of 1989).

Among Scheduled Tribes (STs) there are certain tribal communities who have declining or stagnant population, low level of literacy, pre-agricultural level of

[†] Original notice of the question was received in Hindi.

technology and are economically backward. 75 such groups in 17 States and 1 Union Territory have been identified and categorized as Particularly Vulnerable Tribal Groups (PVTGs). Besides other schemes being implemented by this Ministry for the development of STs, this Ministry is exclusively implementing a Central Sector Scheme namely "Development of Particularly Vulnerable Tribal Groups" for overall development of Particularly Vulnerable Tribal Groups (PVTGs). Under the Scheme, State Governments submits Conservation-cum-Development (CCD) Plans on the basis of their requirement. The scheme is extremely flexible because it enables every State to focus on areas that they consider to be relevant to their PVTGs and their Socio-cultural environment including their identity and culture. 100% grants-in-aid are made available to States as per the provisions of the scheme.

(c) There is no such proposal with this Ministry.

Statement

State/UT-wise Scheduled Tribes (STs) whose population is less than two thousand

| State/UTs | Scheduled Tribes | State/UTs | Scheduled Tribes |
|--|--|-----------|----------------------|
| Andaman | Andamanese, Chariar, Chari, | Arunachal | Abor |
| and Nicobar Islands Andhra Pradesh | Kora, Tabo, Bo, Yere, Kede, Bea, Balawa, Bojigiyab, Juwai, Kol | Pradesh | Khowa, Bugun |
| | | | Hrusso |
| | Jarawas | | Khamba |
| | Onges | | Adi bori |
| | Sentinelese | | Ashing |
| | Shom Pens | | Bagi |
| | Bhil | | Bangni |
| | Hill Reddis | | Bogum |
| | Kattunayakan | | Bomdo |
| | Kulia | | But Monpa |
| | Reddi Dhoras | | Darok Tangsa |
| | Rona, Rena | | Degaru/Taraon Mishmi |
| | Dhulia, Paiko, Putiya (in the districts of Vishakhapatnam and Vijayanagaram) | | Haisa Tangsa |
| | | | Havi Tangsa |
| | | | Hill Miri |

| State/UTs | Scheduled Tribes | State/UTs | Scheduled Tribes |
|---------------------|---|--------------------------|--------------------------|
| | Hotang Tangsa | | Ponthai nocte |
| | Karka | | Ramo |
| | Kemsing Tangsa | | Adiramo |
| | Khamiyang | | Rangai tangsa |
| | Komkar | | Rongrang tangsa |
| | Korang Tangsa | | Sanke tangsa |
| | Langkai Tangsa | | Siram |
| | Libo | | Sulung Bangni |
| | Lichi Tangsa | | Tagin Bangni |
| | Liju Nocte | | Taisen Tangsa |
| | Longin Tangsa | | Tangam |
| | Longphi Tangsa | | Jugli |
| | Longri Tangsa | | Taram |
| | Longsang Tangsa | | Thai Khampi |
| | Lowang Tangsa Meyor Mikir | | Tutcha Nocte |
| | | | Yongkuk Tangsa |
| | | | Yougli Tangsa |
| | Mishmi | Assam | Hajong |
| | Morang Tangsa | (In The Auton- | Lakher |
| | Muktum | omous | Man (Tai speaking) |
| | Namsang Tangsa Ngimong Tangsa Laju Nonong Assam (In The State Of Assam Pailibo Excluding | District) | Any Mizo (Lushai) tribes |
| | | | Pawi |
| | | | Syntheng |
| | | Hojai | |
| | | Khampti | |
| | | Baiga | |
| Panchen mo Pangi | Panchen monpa | The Autonomous District) | Bathudi |
| | Pangi | | Bedia |
| | Pasi Bihar Phong tangsa | <i>'</i> | Binjhia |
| | | | Birhor |

| State/UTs | Scheduled Tribes | State/UTs | Scheduled Tribes |
|------------------------------|----------------------------------|-----------------------------------|--|
| | Birjia | | Varli |
| | Gorait | Goa | Dhodia |
| | Но | | Dubla (Halpati) |
| | Karmali | | Naikda (Talavia) |
| | Khond | | Siddi (Nayaka) |
| | Korwa | | Varli |
| | Parhaiya | Gujarat | Barda |
| | Sauria Paharia | | Bharwad (in the Nesses of the forests of Alech, Barada |
| | Savar | | and Gir) |
| | Kawar | | Pomla |
| Chhattis- | Andh | | Tadvi Bhil, Bawra, Vasave |
| garh | Bhil, Bhilala, Barela, Patelia | | Padvi |
| | Bhil Mina | Himachal Pradesh | Jad, Lamba, Khampa |
| | Damor, Damaria | | Beta, Beda |
| | Karku | | Domba, Gara, Zoba |
| | Kolam | Jammu and Kashmir Jharkhand | Beda |
| | Korku, Bopchi, Mouasi, | | Garra |
| | Nihal, Nahul, Bondhi, Bondeya | | Mon |
| | Mawasi | | Banjara |
| | Parja | | Khond |
| | Sahariya, Saharia, Seharia, | Karnataka | Adiyan |
| | Sehria, Sosia, Sor | | Barda |
| | Saur | | Bavacha, Bamcha |
| | Sonr | | Chenchu, Chenchwar |
| Dadra and Nagar Haveli | Kathodi | | Chodhara |
| | Naikda or Nayaka | | Dubla, Talavia, Halpati |
| | · | | Gamit, Gamta, Gavit, |
| Daman and Diu | Naikda (Talavia) | | Mavchi, Padvi, Valvi |
| | Siddi (Nayaka) | | Irular |

| State/UTs | Scheduled Tribes | State/UTs | Scheduled Tribes |
|-----------|--|------------------|---|
| | Kammara (in South Kanara | | Malayarayar |
| | disitrict and Kollegal taluk of Mysore district) | | Palleyan, Palliyan, Palliyar, Paliyan |
| | Kaniyan, Kanyan (in Kollegal taluk of Mysore district) | | Ten Kurumban, Jenu Kurumban |
| | Kathodi, Katkari, Dhor Kathodi, Dhor Katkari, Son Kathodi, Son Katkari | | Thachanadan, Thachanadan Moopan |
| | Kattunayakan | | Cholanaickan |
| | Kokna, Kokni, Kukna | | Vetta Kuruman |
| | Kota | | Mala Panickar |
| | Koya, Bhine Koya, Rajkoya | Lakshad- weep | Inhabitants of the Laccadive, Minicoy and Amindivi |
| | Kurumans | | Islands who, and both of |
| | Maha Malasar | | whose parents, were born in those islands. |
| | Malasar | Madhya Andh | |
| | Malayekandi | | Bhattra |
| | Maleru | | Bhunjia |
| | Palliyan | | Birhul, Birhor |
| | Paniyan | | Damor, Damaria |
| | Patelia | | Gadaba, Gadba |
| | Rathawa | | Kamar |
| | Sholaga | | Karku |
| | Toda | | Kondh, Khond, Kandh |
| | Varli | | Kolam |
| | Vitolia, Kotwalia, Barodia | | Korwa, Kodaku |
| Kerala | Arandan, Aranadan | | Majhwar |
| | Kochuvelan | | Nagesia, Nagasia |
| | Koraga | | Parja |
| | Kudiya, Melakudi | | Saonta, Saunta |
| | Maha Malasar | | Sawar, Sawara |
| | Malakkuravan | Maharashtra | Baiga |

| State/UTs | Scheduled Tribes | State/UTs | Scheduled Tribes |
|-----------|----------------------------|------------|--|
| | Barda | | Synteng |
| | Bavacha, Bamcha | Mizoram | Dimasa (Kachari) |
| | Bhaina | | Garo |
| | Bharia Bhumia, Bhuinhar | | Hajong |
| | Bhumia, Pando | | Khasi and Jaintia (including |
| | Bhattra | | Khasi Synteng or Pnar, War |
| | Birhul, Birhor | | Bhoi or Lyngngam) |
| | Kamar | | Man (Tai speaking) |
| | Khairwar | | Mikir |
| | Kharia | | Any Naga tribes |
| | Kondh, Khond, Kandh | | Synteng |
| | Koya, Bhine Koya, Rajkoya | Nagaland | Mikir |
| | Nagesia, Nagasia | | Chirr |
| | Parja | | Makware |
| | Pomla | Odisha | Baiga |
| | Rathawa | | Birhor |
| | Sawar, Sawara | | Chenchu |
| | Vitolia, Kotwalia, Barodia | | Desua Bhumij |
| Manipur | Angami | | Gandia |
| | Koireng | | Ghara |
| | Purum | | Korua |
| | Ralte | | Mankidi |
| | Sema | Rajasthan | Kokna, Kokni, Kukna |
| | Suhte | | Koli Dhor, Tokre Koli, |
| | Tarao | | Kolcha, Kolgha |
| | Kharam | | Patelia |
| Meghalaya | Chakma | Tamil Nadu | Aranadan |
| - | Hmar | | Kadar |
| | Lakher | | Kammara (excluding |
| | Man (Tai speaking) | | Kanyakumari district and Shenkottah taluk of |
| | Pawi | | Tirunelveli district) |

| State/UTs | Scheduled Tribes | State/UTs | Scheduled Tribes |
|-----------|-------------------------------|----------------------------|------------------------------|
| | Kochu Velan | Tripura | Bhutia |
| | Konda Kapus | | Chaimal |
| | Koraga | | Khasia |
| | Kota (excluding Kanyakumari | | Lepcha |
| | district and Shenkottah taluk | Uttar | Raji |
| | of Tirunelveli district) | Pradesh | Parahiya (in the district of |
| | Kudiya, Melakudi | | Sonbhadra) |
| | Maha Malasar | | Patari (in the district of |
| | Malai Arayan | Uttarakhand West Bengal | Sonbhadra) |
| | Malai Pandaram | | Raji |
| | N. 1 1 1' | | Birjia |
| Malaye | Malayekandi | | Chakma |
| | Mannan | | Hajang |
| | Mudugar, Muduvan | | Khond |
| | Muthuvan | | Mru |
| | Palleyan | | Parhaiya |

Source: Census 2011, Registrar General of India,

Development of tribes

1743. DR. ABHISHEK MANU SINGHVI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the steps taken by Government to measure and monitor the developmental state of Scheduled Tribes in the country;
- (b) whether there is any scheme of categorisation of the tribes based on their developmental stage and if so, the details thereof;
- (c) the schemes launched by Government for upliftment of primitive tribes in the country;
- (d) the funds released and utilised for the development of scheduled tribes during the last two years, State/UT-wise; and
- (e) the steps taken for upliftment of 175 most vulnerable tribes living with pre-agriculture age technologies?